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GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Notification
Jammu, 7th of April, 2021

S.O 120 .- In exercise of the powers conferred by subsection (2) of section 7 read with section 7-A of the Industrial Disputes Act, 1947 and in supersession of notification S.O 52 dated 15.01.2019, , the Government hereby appoint Ms. Bala Jyoti, District and Sessions Judge to be the Presiding Officer, Industrial Tribunal and Labour Court, Jammu and Kashmir.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

Dated: 07-04- 2021


NO:LD(A)2001/148-II

Copy to the:-

1. Commissioner/ Secretary to Government, General Administration Department.
2. Registrar General, J&K High Court, Jammu. This is with reference to his letters No. 7947/RG/GS dated 01.04.2021, 7947/RG/GS dated 01.04.2021.
3. Principal Secretary to Hon'ble Chief Justice J&K High Court, Jammu.
4. Concerned Judicial Officers.
5. General Manager, Ranbir Government Press, Jammu for publication in an extra Ordinary issue of the Government Gazette.
6. SO Section, Department of Law, Justice and PA (W.7. S.C).
7. Incharge Website, Department Of Law, Justice & PA.
8. Concerned file.


(Ashish Gupta)

Additional Secretary to Government


07.04.2021